

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 128**  
**CP No. 143(ND)/2013**

**IN THE MATTER OF:**

Rockman Advertising and Marketing India Pvt Ltd & Ors.	...	Petitioners/Applicant
Vs		
M/s. Sharp Eye Advertising Pvt Ltd.	...	Respondent

**SECTION: Under Section 397/398**

**Order delivered on 26.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Respondent No. 1: Mr. Gaurav Mitara, Mr. Rohan Ganpathy, Advs,  
Ms. Sushma Singh Adv.

**ORDER**

Part heard for 3<sup>rd</sup> May 2019.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**